

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 3959
TO BE ANSWERED ON 27.03.2017**

Non-Governmental Organisations

†3959. **SHRIMATI KAMLA DEVI PAATLE:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the State-wise number and names of Non-governmental Organisations (NGOs) operating under the Ministry in the country including in Chhattisgarh and the details of the financial assistance provided to them during the last three years and the current year;
- (b) the details of the schemes under which the said financial assistance has been provided;
- (c) the State-wise details of the NGOs which have been found to be involved in various irregularities and the actions taken against them; and
- (d) the steps taken by the Government to check such irregularities?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE
DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

- (a): State-wise number and names of Non-governmental Organisations (NGOs) operating under the Ministry in the country including in Chhattisgarh and the details of the financial assistance provided to them under the schemes “Support to Voluntary Agencies for Adult Education and Skill Development” and “Sarva Shiksha Abhiyan” during the last three years and the current year are at **Annexure-I**.
- (b): Under the Scheme of Support to Voluntary Agencies for Adult Education and Skill Development, grant has been provided to State Resource Centres (SRCs) and Jan Shikshan Sansthan (JSSs). The SRCs provide academic and technical resource support to literacy programmes. This has to be achieved through organizing training programmes, material development and production, publication, extension activities, innovative projects, research studies and evaluations. The JSSs offer a variety of vocational courses such as cutting and tailoring, terracotta work, embroidery, wool knitting, soft toy making, automotive repair, plumbing, beauty culture, health care, food processing and preservation and fashion technology etc.
- (c): The details of NGOs found involved in various irregularities and which were cancelled are at **Annexure – II**.

- (d): A number of steps have been taken to check such irregularities such as,
- Guidelines for Management, Planning and Programming of JSSs have been prescribed which inter-alia define the structure of the Board of Management(BoM) to ensure that there is due representation of the Central Government, concerned State Government, District Authorities as well as other Stake holders including representatives from the field of Social Welfare, Education/Women welfare, etc.
 - Constitution as well as re-constitution of the Board of Management after three years is approved by NLMA.
 - Presence of Government nominee is mandatory in the selection for the post of Director, who is the Chief Executive of JSS. State Government nominee is also associated in this process.
 - As per Guidelines, the Chairman and Member-Secretary of the JSS will remain in office as long as they enjoy the confidence of the Government of India.
 - Complaints against JSSs involving violation of guidelines administrative irregularities, misappropriation of funds etc. are enquired in to. Based on findings, appropriate action including with-holding of grants (till the guidelines are complied/ deficiencies are rectified) and cancellation of JSSs is taken.
 - JSSs are required to submit their annual accounts with utilization certificate duly Audited by a Chartered Accountant before release of next installment of grants during a financial year.
 - Accounts of JSSs are open to inspection by Internal Audit of this Ministry, CAG as well as any other Authority nominated by the Department.
 - JSSs are required to prepare and submit their Annual Action Plans online on JSS portal in the format prescribed from time to time for approval and review during the six monthly and annual review meetings.
 - NLMA has developed a web based portal for JSSs at <jss.nic.in> for monitoring the physical and financial activities of JSSs. JSSs are required to upload details of their activities including details of beneficiaries with photos, expenditure, minutes of meetings of BoM and its Committees, Resource Persons (RPs) etc., on this portal.
 - The performance of each individual Jan Shikshan Sansthan is evaluated every three years by reputed evaluating agencies empanelled with National Literacy Mission Authority.
 - The Same Guidelines apply to the SRCs also.
